

**GOVERNMENT OF INDIA**

**MINISTRY OF DEFENCE**

**RAJYA SABHA**

**QUESTION NO 21.04.2010**

**ANSWERED ON**

**LAND UNDER POSSESSION OF ARMED FORCES IN J K .**

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Shri G. N. Ratanpuri

Will the Minister of COALDEFENCE be pleased to state :-

- (a) the area of land under possession of Army, Air Force and Navy in Jammu and Kashmir;
- (b) the details of area purchased, taken on lease or rent, and how much of it was agricultural, orchard land prior to possession by Armed Forces;
- (c) whether the rent is revised periodically and the date of last revision; and
- (d) whether the rates will be revised in the near future particularly for the land under Air Force Station, Awantipur or under possession of Army stationed near it?

**ANSWER**

(SHRI A.K. ANTONY)

MINISTER OF DEFENCE

- (a) The total area under possession of Army, Air Force & Navy in Jammu and Kashmir is 72,651 acres.
- (b) There has been no purchase of land. However, 14944 acres of land was acquired. The details of lands held on Hiring/Requisition are as under:-
  - (i) The total extent of hired land is 24,166 acres.
  - (ii) The total extent of requisitioned lands is 22,725 acres. Out of the above hired/requisitioned lands, 15,496 acres are agricultural lands and 396 acres are orchard lands.
- (c) Rent for hired/requisitioned lands is revised every 5 years and the present rates were revised w.e.f. 16.2.2008.
- (d) The next revision of rentals is due w.e.f. 16.2.2013.